

12.15 hrs.

# CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

## INDEFINITE CLOSURE OF ALIGARH MUSLIM UNIVERSITY

SHRI ZAINUL BASHER (Ghazi-  
pur): Sir, I call the attention of the  
Minister of Education and Social Wel-  
fare to the following matter of urgent  
public importance and request that  
he may make a statement thereon:

"Reported situation arising out of  
indefinite closure of Aligarh Mus-  
lim University."

12.16 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

THE MINISTER OF EDUCATION  
AND SOCIAL WELFARE (SHRI S.  
B. CHAVAN): 1. As the House is  
aware, the Aligarh Muslim University  
was closed *sine die* on the 31st Janu-  
ary, 1981. According to the informa-  
tion received from the Vice-Chancel-  
lor of the University, the sequence of  
events leading to the closure is as  
follows.

2. A section of the students of the  
University had started agitation on  
the question of a Press Report of an  
interview given by one of the Profes-  
sors of the University, which they  
considered "derogatory" to the Uni-  
versity. They had demanded the  
suspension of the Professor pending  
enquiry. The Vice-Chancellor was  
not in a position to accept this demand.

3. Attempts to resolve the matter  
through persuasion and dialogue did  
not succeed and on the other hand the  
student leaders intensified the agita-  
tion. The Action Committee of the  
students even demanded the Vice-  
Chancellor's resignation. On Janu-  
ary 26, 1981, they gave a call for a  
total indefinite strike and complete  
gherao of the Vice-Chancellor and  
closure of all Departments and offices

of the University. This severely  
affected the working of the Universi-  
ty. In an emergent meeting, the Exe-  
cutive Council of the University had  
decided to appoint a retired High  
Court Judge to enquire into the mat-  
ter relating to the controversial  
publication. The student leaders,  
however, did not accept the decision  
of the Executive Council. As a re-  
sult of dharna, gherao and total  
strike, the functioning of the Univer-  
sity was seriously disrupted and the  
atmosphere became increasingly tense  
and surcharged.

4. The University had virtually been  
closed by the agitating students. In  
the face of the explosive situation, the  
Vice-Chancellor felt that the closure  
of the University was unavoidable,  
and accordingly closure was ordered  
on the morning of 31st January. The  
students were also asked to vacate the  
Hostels, which they did without any  
obstruction. The Police arrested 213  
students from the lawns of Vice-  
Chancellor's house where they were  
on hunger strike, dharna and gherao.

5. Meanwhile, a One-Member En-  
quiry Committee comprising a retired  
Chief Justice of the Orissa High  
Court has been appointed to conduct  
an inquiry in connection with the  
Press interview of the Professor con-  
cerned. The Committee has reported-  
ly started functioning. All the 213  
students who had been arrested have  
been released. The Schools of the  
University have also been reopened  
and if all sections of University  
Community cooperate and a congenial  
atmosphere is created in the Univer-  
sity, it should be possible to reopen  
the University, in phases, some time  
in the near future.

Hon'ble Members will agree with  
me that it should be the aim of all  
persons of goodwill to uphold the  
lofty ideals of the illustrious founder  
of this great University and maintain  
its glorious traditions. I appeal to the  
Members of this House to use their

good offices in persuading all concerned to help the University authorities in restoration of normalcy in the Campus. I also appeal to all sections of University Community to cooperate with the authorities in their efforts to restore normalcy and have their grievances, if any, settled through normal channels.

**SHRI ZAINUL BASHER:** I fully associate myself with the views and concern expressed by the hon. Minister of Education. It is very unfortunate that the University had to be closed.

The Muslim University at Aligarh always had a very fine tradition. It had been maintained discipline all along; and when a large number of Universities were in trouble, and were lagging behind in their educational schedule, AMU maintained discipline and schedule. Unfortunately, due to communal disturbances twice at Aligarh, the University had to face closure—of 2 to 3 months on each occasion; and now we find the University closed due to troubles which started in the University itself.

Why did this happen? We have to see the background of the trouble that started in January. We all know that Government had introduced a Bill to amend the University Act to provide a minority character to that University. There are certain elements in this country which do not like that that University should be provided this minority character. I remember that during the time of Ali Yaqar Jung who was the Vice-Chancellor, the students of the University were provoked by those elements; and trouble started in the University which led to the introduction of an amendment through which the minority character of the University was snatched away. I also remember that when Government was favourably considering amendment of the Uni-

versity Act again, to provide this minority character to that University, one Prof. Rais Ahmed issued a statement which provoked the students, and trouble started; and the move was dropped.

Now, again when Government has already introduced a Bill in the House; those elements again have taken a few steps to see that this move is also dropped. A professor of the University who is the Dean of the Faculty of Social Sciences, gave an interview—in the Indian Express of 13th January—in which he made derogatory remarks against the students, against the management and against the concept of the University itself.

I appreciate and welcome the views, to enquire about the communal incitement anybody has them, against the minority character of the University, whether I agree with them or not. But you have no right to abuse anybody. That professor said that in every second room, goondas were living. It means that 50 per cent of the students are goondas. He was abusing the goondas. He said that the students of the Aligarh Muslim University were involved in communal incidents. Many journalists have gone to the Aligarh University, to Aligarh Town. Many representatives of different political parties have gone to Aligarh to enquire into the incidents. Government agencies have also enquired into the incidents. But nobody has accused the students of the University that they have in any manner participated or instigated the communal incidents at the Aligarh. Naturally, the students of the University were provoked and the trouble started.

The Vice-Chancellor, no doubt, handled the situation very well. He appointed a committee with the consent of the Executive Committee to enquire into the derogatory remarks of the Dean of the Faculty of Social Sciences; and he tried to persuade

[Shri Zainul Basher]

the students by saying that let the report come, action will be taken. The Vice-Chancellor was also right in closing the University indefinitely. He controlled the situation very well.

MR. DEPUTY SPEAKER: You must come to the question.

SHRI ZAINUL BASHER: This is a very serious situation. I would like to draw the attention of the hon. Minister, the House through you and of the country as a whole to this aspect that those elements who claim that they profess progressive ideas should not be allowed to disturb the University's functioning. They have done it so for the last so many years. The Professor who had given an interview in the *Indian Express* was the man behind 160 strikes in the Aligarh University. During 1970-71, he organised a strike of the employees of the Medical Hospital which is run by the Medical College. Action was taken against those employees who were illegally selling medicine of the Hospital. That strike continued for three months. What would have happened to the patients and the people at Aligarh you can well imagine.

Whenever, the Government tries to give the minority character to the University, this sort of incident always takes place; and the hon. Minister should beware of that. The entire so-called progressive lobby of the country is issuing statements in the newspapers regarding the action taken against the Professor.

(Interruptions)\*\*

MR. DEPUTY SPEAKER: Except the speech of Mr. Zainul Basher, nothing will go on record. Please take your seats. In the Calling Attention, it is not allowed.

(Interruptions)\*\*

SHRI ZAINUL BASHER: In the House, they demand the minority character of the University and outside they organise their intellectuals and ask them to oppose it. They have demanded the minority character of

the University because they were thinking that the Government will not come forward with the amendment to this effect. They want to damage the reputation of the Government.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: What is your question? Please come to the question proper.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Order, order please. Take your seats. These things will not go on record.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Order, order please. Please take your seats.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Please take your seats. Please sit down. These are all personal things. Please sit down.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Nothing other than the speech of Shri Zainul Basher will go on record.

(Interruptions)\*\*

SHRI GEORGE FERNANDES (Muzaffarpur): You see the temper. You see, how sensitive the issue is.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Order, order please. When you give the demand it can be taken into consideration. Mr. Zainul Basher, Please come to the question proper. No more speech. I am not allowing you to make a speech. You must put your question.

SHRI ZAINUL BASHER: I want to know whether the attention of the hon. Minister has been drawn to the Press interview of the Professor and Dean

..... (Interruptions)

MR. DEPUTY-SPEAKER: Put your question. Why are you making a speech?

SHRI ZAINUL BASHER: I am asking the question.

MR. DEPUTY-SPEAKER: Yes, yes, come to the question.

**SHRI ZAINUL BASHER:** I want to draw the attention of the Minister to the Press interview of the Dean of the Faculty of Social Sciences published in the *Indian Express* of January 13th ask whether any inquiry has been conducted about the derogatory remarks made by him, or whether any report has been submitted, and if so, what action has been taken. I have learnt from the newspapers today that the University is going to re-open in phases.

**AN. HON. MEMBER:** I want to....

(Interruptions)

**MR. DEPUTY-SPEAKER:** Let the Minister say....

(Interruptions)

**SHRI ZAINUL BASHER:** In view of the fact that there is no trouble in the University will the Minister consider that the University should be re-opened at once and not in phases?

**AN HON. MEMBER:** I want to....

(Interruptions)

**MR. DEPUTY-SPEAKER:** No, no, you cannot. Your name is not here.

**SHRI S. B. CHAVAN:** The attention of the Government has been drawn to the statement which appeared in the *Indian Express* of 13th January, 1981. But as the hon. Members will appreciate, Government cannot appoint any inquiry committee and the Government on its own cannot do anything. It is for the University to take action and the Aligarh Muslim University Executive Council has appointed a one-man inquiry committee. A retired Chief Justice of the Orissa High Court has been asked to inquire into the matter and submit a report to the University. As things are, almost all the students have been released and slowly normalcy is being restored and in phases the University authorities feel that they will be able to re-open the University.

**MR. DEPUTY-SPEAKER:** I would like to make it very clear that in the calling attention, no interruption and no side-talk or any other intervention is allowed. If it is again practised here in this House, I will say, it will

not go on record. The rules are very clear.

**SHRI HARIKESH BAHADUR.** (Gorakhpur): Aligarh Muslim University is a leading educational institution of our country. The entire country is always of the opinion that this university is contributing to the building up of this country. Unfortunately, some incidents have taken place and the university has been closed down. The hon. member who spoke just before me was talking about the minority character of this university. We are the people who have been continuously demanding that this minority character should be preserved and we have been pressing for it. Let us look into the history of this institution and see who are the people who had sabotaged the minority character of the university. The people who are sitting on the treasury benches are the people who have really sabotaged the minority character of the university. (Interruptions)

**MR. DEPUTY-SPEAKER:** Nothing other than what Shri Harikesh Bahadur says will go on record. Please come to the question now.

**SHRI HARIKESH BAHADUR:** I am only talking about relevant things. The Government of U. P. and the Government of India are always trying to get the sanctity of the universities destroyed by sending the police to the campus of the universities. It is not a question of Aligarh Muslim University alone. The sanctity of almost all the Universities has been destroyed. The students are badly beaten up. The Aligarh Muslim University was closed *sine die* and the students were arrested and tortured by the police. I would ask the Minister whether he is going to institute an enquiry into the episode which has taken place and the torture perpetrated on the students by the authorities and the Aligarh police. I would request the Minister to appoint an enquiry committee to look into all these things, because the students were badly tortured and this has been reported and told to us by many people. At the same time, I

[Shri HariKesh Bahadur]

would like to know whether the Minister is going to ask the university authorities to reopen the university within a week, because this closure of the university is ultimately harming the studies of the students. The students should not be made victims of the things which are happening there. The students are not interested in creating any type of trouble. This I would like to say with all the emphasis at my command. Therefore, I would request the Minister to ask the university authorities to re-open the university within a week.

These are my two points and I would request the Minister to give categorical replies.

MR. DEPUTY-SPEAKER: If the question is categorical, the reply also will be categorical.

SHRI S. B. CHAVAN: So far as the first part of the question is concerned, the reports that the Government has got both from the Vice-Chancellor of Aligarh Muslim University and from the U. P. Government do not corroborate what the hon. member was pleased to tell the House, namely, that the students were tortured by the police. Unless there is a *Prima facie* case, I do not think there is any case for instituting an enquiry.

(Interruptions)

MR. DEPUTY-SPEAKER: Mr. Nadar, you are very angry from the very beginning. You are not in your original mood.

SHRI S. B. CHAVAN: So far as the attitude of the Government requesting the University authorities to open the University is concerned, I can assure the House that the Government is equally interested in seeing that normalcy is restored and the students are allowed to carry on with their academic activities. The House will appreciate that the Government cannot give any directive. It is for the Vice-Chancellor and the University authorities to feel confident that conditions have been created to re-open the Univer-

sity. I feel that the Vice-Chancellor and other members of the Executive Council are having constant meetings. As soon as normalcy is restored, the University will be re-opened.

SHRI CHITTA BASU (Barasat): I appeal to all the hon. Members that I should be allowed to speak without being disturbed though some of my points may not be acceptable to some of my friends here.

MR. DEPUTY-SPEAKER: Let it be in the form of questions.

SHRI CHITTA BASU: I just quoted your appeal. If they still want to disturb me, they are free to do so.

The Aligarh Muslim University is an institution of great distinction and has contributed immensely for the enrichment of the culture and tradition of India as a whole. But unfortunately, this premier institution in the academic field has been afflicted by many maladies. Of late, it has been passing through a crisis. It is necessary for us to understand the background of the present crisis. There are many factors which are responsible for the present situation. It has got some long history behind it. It has got some long history behind it. I would like to draw the attention of the House to only a few factors which have contributed to the present situation.

Firstly, there exists a great clique which operates in diverse ways in the University administration itself. In order to maintain its stranglehold over the University administration that particular clique continues to enjoy the gains out of irregularities in finances, admissions, appointments and examinations. These are the factors which are afflicting the great Aligarh Muslim University.

I think, it is necessary to know that anti-social elements have gained strength within the University campus. Unfortunately for us, for the country and for the academic world, the politics of gangster as a whole has been introduced within the campus with the patronage of some sec-

tions of the administration of the University.

MR. DEPUTY-SPEAKER: It would not be politics.

SHRI CHITTA BASU: I do not say merely as a Member of a political party.

SHRI G. M. BANATWALA (Ponnani): Sir, if you can interfere, we can interfere also? That is a query. That is all.

MR. DEPUTY-SPEAKER: Mine is not interference but guidance.

SHRI CHITTA BASU: You can very well interfere.

MR. DEPUTY-SPEAKER: I am not intervening, but I am guiding.

SHRI CHITTA BASU: This is not my allegation; this is not my observation of the situation, but I am referring to a news item published in *Khair-o-Khabar*, a periodical published by the Aligarh Muslim Students' Union itself, which in its 9th January issue has mentioned about the existence and operation of criminals within the University Campus. This is not my observation, but the observation of a periodical run by the AMU Students' Union. They themselves agree that there are criminals and anti-social elements operating within the campus.

It is also a matter of great regret that there have been intensive activities of the communal, anti-secular and obscurantist force within the campus. I would particularly mention about the Jamait-e-Islami. We can find out their main demands from the posters which have appeared in the campus, like "AMU is not Poland. 'Expel Irfan Habib', 'Muslims Awake'. There are leaflets and posters by which they say that the Aligarh Muslim University has to be protected from the invasion of secularism. This is the way the obscurantist forces are operating within

the campus. That has to be understood.

MR. DEPUTY-SPEAKER: Now you can put the question, after giving the background.

SHRI CHITTA BASU: The immediate provocation was the issue of charge-sheet and suspension of Prof. Habib. My hon. friend has referred to the statement of Prof. Habib, which appeared in the *Indian Express* of 13th January 1981. I would not read the opinion of Prof. Habib, but the comment of Shri W. D. Mathur, who took the interview. In the preface he writes:

"The gherao and threat of physical harm to Dr. Irfan Habib, noted historian and Dean of Faculty of Social Sciences in Aligarh Muslim University, by a group of students on December 17, last, is the talk of the University campus. By itself it is but a drop in the ocean. Other senior teachers and even the Vice-Chancellor have also been man-handled. But the new incident has certainly focussed the attention of the authorities on the problem, which according to Dr. Habib himself, is due to the presence of criminal elements in the campus and their ability to hold the administration to ransom whenever they like."

This is not the comment of Prof. Habib, but that of Shri W. D. Mathur, the interviewer, which appeared in the *Indian Express* on the 13th January, and this is the immediate provocation. In this connection, I want to draw your attention to the editorial comment of *The Statesman*....

MR. DEPUTY-SPEAKER: I want to draw your attention to the fact that you have to put a question. You are taking more time. We are not having a discussion. We are considering a Calling Attention. You are a very senior member.

SHRI CHITTA BASU: But you allowed these things to be raised.



[Shri Chitta Basu]

The Statesman in its editorial of yesterday mentions—

"Apart from the fact that the procedure followed in this exercise was questionable and the arrangement for inquiry suspect, what had emerged from the interview was no revelation and could not therefore be regarded as an attempt to 'malign'."

Professor Habib may have used strong language, but there was nothing to which specific objection could be taken."

I would also agree with this editorial. If you go through this statement, you will agree with me—nothing has been said which can be taken to be derogatory to the University community of Aligarh Muslim University. What has he done? He has simply narrated the situation existing within the campus and as a Professor and as an academician, he has every right to speak about academic freedom within the university compound.

MR. DEPUTY-SPEAKER: I think you are very well informed. You do not require any question to be put to the Minister.

SHRI CHITTA BASU: I am informed.

MR. DEPUTY-SPEAKER: That is why you are not coming to the question proper.

SHRI CHITTA BASU: I am coming to the question.

MR. DEPUTY-SPEAKER: I think you know more than the Minister.

SHRI CHITTA BASU: The question now arises from the statement of the Minister—

"The schools of the University have also been re-opened and if all sections of University community—co-operate and a congenial atmosphere is created in the Univer-

sity, it should be possible to re-open the university, in phases, some time in the near future."

May I know from the hon. Minister whether he has in order to create the congenial atmosphere for the re-opening of the University, as mentioned by him in his statement, advised the Vice-Chancellor to withdraw the charge sheet issued against Professor Irfan Habib? (Interruptions) Would he also advise the Vice-Chancellor to see that the enquiry is not proceeded with because enquiry cannot inspire confidence and cannot ensure freedom to the professors? Does the Government consider that they can do this for the creation of congenial atmosphere for the re-opening of the university?

My second point is, does the Government propose to convene a tripartite conference consisting of the representatives of the Students Union, i.e. Teachers representation and the administration to see that a code of conduct is evolved for the smooth functioning of the university and creating a situation within the university so that the obscurantists, communalists and other reactionary university campus?

SHRI S. B. CHAVAN: Sir, I would not like to comment on the observations made by the hon. Member. I will try to clarify the position so far as three or four points are concerned which were made by him.

He has referred to an editorial written by the Statesman and he seems to agree with me that it is not a question whether the Government agrees or not agrees but it is a question of university authorities taking a decision in the matter. If the university authorities feel what the Statesman has written is correct, they will themselves take a decision. Certainly, the Government would not like to interfere in the matter.

SHRI INDRAJIT GUPTA: You have no role to play? Use your good offices also.

SHRI S. B. CHAVAN: Unless it pleases this House to give certain powers to the Government which, according to me, are not with the Government. They are only with the university authorities.

SHRI INDRAJIT GUPTA: What reply can you give if you only say, you have no powers at all to do anything?

SHRI S. B. CHAVAN: The hon. Members themselves should have considered that before tabling this Call Attention motion.

SHRI INDRAJIT GUPTA: He has asked, whether you will use your good offices or not.

SHRI S. B. CHAVAN: Using good offices is a different matter altogether.

As to whether the Government would like to advise the Vice-Chancellor to withdraw the charge-sheet, I think, it is not within the powers of the Government. It is the decision of the Executive Council and I do not think that the Government can interfere in the matter nor can the Government ask the Vice-Chancellor to withdraw almost all the proceedings which have been started at the instance of the Executive Council.

About having a tripartite Conference, I do not think it will serve any purpose at this stage. If the university authorities, students and teachers were to come together, I am sure, they will be able to find an amicable solution to this problem.

MR. DEPUTY-SPEAKER: Shri Bajju Ban Riyan; not present.

SHRI G. M. BANATWALLA: We also give notices alongwith other members. Our names do not come in the ballot; their names come in the ballot. But they remain absent. This is not just to us. Kindly find out some solution to that.

MR. DEPUTY-SPEAKER: You discuss it in the Business Advisory Committee.

SHRI RAM JETHMALANI (Bombay North West): The situation in the Allgarh Muslim University is a matter of great importance to this House. You kindly at least impress upon the Government that if they cannot restore the working of the University within 3 or 4 days they should come back to the House for a regular debate on this serious matter.

SHRI R. P. DAS (Krishnagar): Sir, under the statutes of the University, only the Executive Council can institute a disciplinary inquiry. The Vice-Chancellor cannot either institute such an inquiry or convert a fact-finding inquiry into a disciplinary inquiry. In view of this, how is it that a fact-finding inquiry which was instituted by the Executive Council on January 26, could be converted into a disciplinary inquiry by the Vice-Chancellor?

13.00 hrs.

Secondly, how is it that Mr. Khalil Ahmed, a prominent member of the Jamaat-i-Islami backed AMU Action Committee which has been agitating for the minority character of the University was chosen to make an inquiry against one who was opposed to it. Mr. Ahmed was an active participant in the meeting of the AMU Action Committee at Lucknow on February 7 and 8. He spoke at length at the public meeting organised by the Action Committee where the demand of suspension of Prof. Habib was approved.

May I also know whether the hon. Minister is aware that the *Jang* of Pakistan, as early as on February 3, had reported that Mr. Khalil Ahmed would conduct the inquiry? How could it be?

Why have the corrupt clique in the University, which was dominating its affairs in the past, and the criminals



[Shri R. P. Das]  
and anti-socials been allowed to hold  
the University to ransom?

I also want to know whether it is  
a fact that the University authorities,  
the Vice-Chancellor and the teachers  
were anxious to restore discipline  
and academic norms in the class-  
room and examination halls and also  
in the campus of the University; and  
whether it is a fact that Prof. Irfan  
Habib, as the Dean of the Faculty of  
Social Sciences, sincerely wanted to  
implement the directive of the Vice-  
Chancellor and thus incurred the dis-  
pleasure of a section of students who  
were agitating under the banner of  
AMU Action Committee.

SHRI S. B. CHAVAN: The hon.  
Member gave certain information  
about the conduct of the Dean of the  
Faculty of Social Sciences—that he  
was trying to implement the decision  
or directive given by the Vice-Chan-  
cellor. I can assure the House, on  
the basis of the information which  
was given to me by the Vice-Chancel-  
lor, that discipline is definitely going  
to be enforced; there is no question  
of relaxing any discipline. Prof.  
Habib was trying to do certain things  
which according to the hon. Member  
seemed to be quite laudable. I  
would not like to enter into any kind  
of controversy on this issue because  
the Inquiry Committee is inquiring  
into the matter; therefore: Govern-  
ment would not like to give any  
opinion either way.

The University Executive, in their  
meeting of 26-1-1981, had authorised  
the Vice-Chancellor to appoint  
an Inquiry Commission, and in view  
of this authority, the Vice-Chancellor  
appointed Mr. Khalil Ahmed, who is  
the retired Chief Justice of the  
Orissa High Court, to conduct the  
inquiry...

SHRI INDRAJIT GUPTA: He has  
been publicly campaigning against  
Prof. Habib for a long time....

(Interruptions)

What kind of an impartial inquiry  
will that be? (Interruptions)

SHRI S. B. CHAVAN: As far as  
my information goes, he was never  
a member of the Action Committee  
and he had never spoken in any  
public meeting as the hon. Member  
has referred to here. On the autho-  
rity of the Vice-Chancellor and the  
local people, I am making this state-  
ment that he was never a member,  
he is not a member, and he never  
spoke in any public meeting. That  
is why, the Vice-Chancellor thought  
it fit that he should be made in  
charge of this inquiry, and he is pro-  
ceeding with the inquiry. Unless  
he himself would take any other  
decision, the Government cannot  
interfere in the matter.

MR. DEPUTY-SPEAKER: The  
House stands adjourned to meet  
again at 2.05 p.m.

13.05 hrs.

The Lok Sabha then adjourned for  
lunch till five minutes past Fourteen  
of the Clock.

The Lok Sabha re-assembled after  
Lunch at eight minutes past Four-  
teen of the Clock.

(MR. DEPUTY SPEAKER in the Chair)

# LIFE INSURANCE CORPORATION (AMENDMENT) BILL\*

SHRI GEORGE FERNANDES:  
(Muzaffarpur) The Finance Minister  
should be asked to be present when  
such an important issue comes up.

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
MAGANBHAI BAROT): Hon. Fi-  
nance Minister is coming. As far  
as the initial formality is concerned,  
your objection is.....

SHRI GEORGE FERNANDES:  
We are opposed to the introduction  
of the Bill.

SHRI MAGANBHAI BAROT: Let  
me move.